

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****REVISED CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 275/MUM/2026	2022-23	[A] SOWIL LIMITED (FOB)	
2	ITA 4447/MUM/2025	2017-18	[A] AADIL KAZI (E-FILE)	
3	ITA 5872/MUM/2025	2018-19	[A] M/S AVANT HERITAGE IV REALTY LLP (NOW KNOWN AS AVANT HERITAGE IV REALTY PVT LTD )	
4	ITA 7243/MUM/2025	2019-20	[D] ANMOL GOVINDRAM SEKHRI (E-FILE)	
5	CO 360/MUM/2025	2019-20	[A] ANMOL GOVINDRAM SEKHRI (E-FILE)	
6	ITA 9399/MUM/2025	2018-19	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
7	ITA 9400/MUM/2025	2019-20	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
8	ITA 9401/MUM/2025	2020-21	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 9402/MUM/2025	2021-22	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
10	ITA 7961/MUM/2025	2017-2018	[A] LION STEEL PRIVATE LIMITED (E-FILE)	
11	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
12	ITA 8233/MUM/2025	2023-24	[D] L N ENTERPRISES (E-FILE)	
13	ITA 207/MUM/2026	2010-11	[A] MADANMOHANLAL G ARORA (E-FILE)	
14	ITA 313/MUM/2026	2025-26	[A] SHREE GHATKOPAR GODWAD JAIN SANGH TRUS (E-FILE)	
15	ITA 373/MUM/2026	2020-21	[A] ARVIND RATANCHAND JAIN (E-FILE)	
16	ITA 407/MUM/2026	2015-16	[D] A PRABHAV MANAS PROJECT (E-FILE)	
17	ITA 551/MUM/2026	2026-27	[A] ANILTHOMAS FELLOWSHIP FOUNDATION	
18	ITA 552/MUM/2026	2026-27	[A] ANIL THOMAS FELLOWSHIP FOUNDATION	
19	ITA 626/MUM/2026	2025-26	[A] AKHIL BHARATIYA NANDWANA PRAGATI SANGH (E-FILE)	
20	ITA 751/MUM/2026	2016-17	[A] ANIL SHILPAYATAN PRIVATE LIMITED (E-FILE)	
21	ITA 794/MUM/2026	2014-15	[D] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
22	CO 146/MUM/2026	2014-15	[A] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	

**REVISED CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 906/MUM/2026	2012-13	[A] LUCKY JEWELLERY	
24	ITA 1091/MUM/2026	2016-17	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
25	ITA 1092/MUM/2026	2018-19	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
26	ITA 1098/MUM/2026	2011-12	[A] S F REALTY VENTURES PRIVATE LIMITED (E-FILE)	
27	ITA 1103/MUM/2026	2007-08	[A] S GUPTA & COMPANY (E-FILE)	
28	ITA 1110/MUM/2026	2015-16	[D] S D CORPORATION PVT. LTD (E-FILE)	
29	ITA 1111/MUM/2026	2016-17	[D] S D CORPORATION PVT. LTD. (E-FILE)	
30	ITA 1112/MUM/2026	2017-18	[D] S D CORPORATION PVT. LTD. (E-FILE)	
31	ITA 1113/MUM/2026	2018-19	[D] S D CORPORATION PVT. LTD. (E-FILE)	
32	ITA 1130/MUM/2026	2013-14	[D] SANGAM (INDIA) LIMITED (E-FILE)	
33	ITA 6303/MUM/2025	2014-15	[A] ASHOK JAYANTIBHAI MIYANI (E-FILE)	

  
**Assistant Registrar**  
20-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****REVISED CAUSE LIST OF D BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/MUM/2026	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
2	ITA 9143/MUM/2025	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
3	ITA 353/MUM/2026	2016-17	[A] DOVE BUILDCON (E-FILE)	
4	ITA 713/MUM/2025	2015-16	[D] KANCHAN MARKHEDKAR (E-FILING)	
5	ITA 784/MUM/2025	2016-17	[D] KANCHAN RAKESH MARKHEDKAR (E-FILING)	
6	ITA 787/MUM/2025	2016-17	[D] RAKESH MARKHEDKAR (E-FILING)	
7	ITA 1764/MUM/2025	2017-18	[A] DELUXE RECYCLING INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 3930/MUM/2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
9	ITA 3931/MUM/2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
10	ITA 3932/MUM/2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
11	ITA 3933/MUM/2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
12	ITA 3934/MUM/2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
13	ITA 3949/MUM/2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
14	CO 312/MUM/2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	
15	CO 313/MUM/2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	
16	CO 314/MUM/2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	
17	CO 315/MUM/2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	
18	ITA 5358/MUM/2025	2012-13	[A] SHRI DHARMENDRA PRATAP SINGH	
19	ITA 7109/MUM/2025	2016-17	[A] DIVYA SHAKTI REAL ESTATE PVT LTD (E-FILE)	
20	ITA 7352/MUM/2025	2009-10	[A] M/S. DEEPAK PURSHOTTAM SHAH (HUF)	
21	ITA 7721/MUM/2025	2023-24	[D] MONICA SANKET KHEMUKA (E-FILE)	
22	ITA 7958/MUM/2025	2022-2023	[A] MONICA SANKET KHEMUKA (E-FILE)	
23	ITA 7959/MUM/2025	2023-2024	[A] MONICA SANKET KHEMUKA (E-FILE)	
24	ITA 7982/MUM/2025	2010-11	[A] MANOJ MOHAN MIRCHANDANI (E-FILE)	
25	ITA 7542/MUM/2025	2018-19	[A] MAULANA AZAD ALPSANKHYANK ARTHIK VIKAS MAHAMANDAL MARYADIT	

**REVISED CAUSE LIST OF D BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 7930/MUM/2025	7930	[A] RAMESH CHUNILAL GANDHI	
27	ITA 8525/MUM/2025	2022-23	[A] MAYUR JOITKUMAR JAIN	
28	ITA 8688/MUM/2025	2017-18	[A] DEEPA RAMCHANDRA KHADE	
29	ITA 436/MUM/2026	2011	[A] RENU SHARMA LEGAL HEIR OF MANOJ KUMAR SHARMA (E-FILE)	
30	ITA 440/MUM/2026	2012-13	[A] RADHA KANNAN (E-FILE)	
31	ITA 454/MUM/2026	2022-23	[A] R.A SHAH AND CO	
32	ITA 553/MUM/2026	2010-11	[A] R.A SHAH AND CO	
33	ITA 456/MUM/2026	2021-22	[A] ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT LTD THROUGH NEHA JAIN NEMANI RESOLUTION PROFESIONAL	
34	ITA 460/MUM/2026	2016-17	[A] RAJYOG ENTERPRISES	
35	ITA 466/MUM/2026	2016-17	[A] RAJESH RAJSHEKHAR RAJU (E-FILE)	
36	ITA 569/MUM/2026	2017-2018	[A] RAM GANGWANI (E-FILE)	
37	ITA 570/MUM/2026	2017-2018	[A] RAM GANGWANI (E-FILE)	
38	ITA 603/MUM/2026	2017-18	[A] RAM GANGWANI (E-FILE-SMC)	

  
Assistant Registrar  
For 20-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****REVISED CAUSE LIST OF E BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9052/MUM/2025	2022-23	[A] TOUCHSTONE FINE JEWELLERY (S.G.)	
2	ITA 9053/MUM/2025	2023-24	[A] TOUCHSTONE FINE JEWELLERY (S.G.)	
3	ITA 5851/MUM/2019	2012-13	[D] M/S KOCHI CRICKET P. LTD.	
4	CO 19/MUM/2021	2012-13	[D] KOCHI CRICKET P. LTD.	
5	ITA 239/MUM/2021	2016-17	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
6	ITA 240/MUM/2021	2013-14	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
7	ITA 241/MUM/2021	2014-15	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
8	ITA 242/MUM/2021	2015-16	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
9	ITA 954/MUM/2024	2017-18	[D] KNIGHT RIDERS SPORTS PRIVATE LIMITED (E-FILING)	
10	ITA 5952/MUM/2024	2018-19	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
11	ITA 164/MUM/2024	2013-14	[A] HIFZUR REHMAN ANSARI	
12	ITA 3486/MUM/2024	2013-14	[D] EXPO GAS CONTAINERS LIMITED (E-FILED)	
13	ITA 3515/MUM/2024	2013-14	[A] EXPO GAS CONTAINERS LIMITED	
14	BMA 40/MUM/2025	2019-20	[A] SATISH GOPAL RAO (E-FILE)	
15	BMA 41/MUM/2025	2022-23	[A] SHRI AJAY BHAGWATI CHAUHAN	
16	ITA 7101/MUM/2025	2018-19	[A] LATE KISHOREKANT BHIMJI SANGHVI	
17	ITA 7174/MUM/2025	2011-12	[A] KARUNA ANIL GOYAL (E-FILE)	
18	ITA 8165/MUM/2025	2019-20	[A] KAVEETA SATRAMDAS MANDHWANI (E-FILE)	
19	ITA 8956/MUM/2025	2017-18	[D] KUNVERJI RAMJI CHHEDA (E-FILE)	
20	BMA 2/MUM/2026	2022-23	[A] DIPAK KANTI BOSE (E-FILE)	
21	ITA 214/MUM/2026	2021-22	[A] EFFICIENT INSURANCE BROKERS PRIVATE LIMITED (E-FILE)	
22	ITA 295/MUM/2026	2018-19	[D] TATA REALTY AND INFRASTRUCTURE LIMITED (E-FILE)	

**REVISED CAUSE LIST OF E BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**


**IN COURT ROOM 6**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
23	ITA 899/MUM/2026	2018-19	[A] KAMLESH RANI SHARMA	
24	ITA 1071/MUM/2026	2011-12	[A] EMI TRANSMISSION LIMITED (E-FILE)	
25	ITA 1072/MUM/2026	2012-13	[A] EMI TRANSMISSION LIMITED (E-FILE)	
26	ITA 1073/MUM/2026	2013-14	[A] EMI TRANSMISSION LIMITED (E-FILE)	
27	ITA 1074/MUM/2026	2014-15	[A] EMI TRANSMISSION LIMITED (E-FILE)	
28	ITA 1075/MUM/2026	2015-16	[A] EMI TRANSMISSION LIMITED (E-FILE)	
29	ITA 1076/MUM/2026	2016-17	[A] EMI TRANSMISSION LIMITED (E-FILE)	
30	ITA 1077/MUM/2026	2017-18	[A] EMI TRANSMISSION LIMITED (E-FILE)	
31	ITA 1078/MUM/2026	2017-18	[A] EMI TRANSMISSION LIMITED (E-FILE)	
32	ITA 4970/MUM/2025	2016-17	[A] M/S. MUMBAI UPNAGAR KABADDI ASSOCIATION(TRUST)	
33	ITA 958/MUM/2026	2010-11	[A] KARAMTARA ENGINEERING LIMITED (E-FILE)	
34	ITA 973/MUM/2026	2012-13	[A] TCM LOGISTICS PVT LTD (E-FILE)	

  
Assistant Registrar  
20-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****REVISED CAUSE LIST OF I BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1746/MUM/2016	2008-09	[A] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
2	CO 70/MUM/2017	2008-09	[D] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
3	ITA 7180/MUM/2019	2011-12	[A] INGRAM MICRO (INDIA) EXPORT PTE. LTD (ROCA)	
4	ITA 2148/MUM/2022	2019-20	[A] PARAMOUNT PICTURES INTERNATONAL LTD.	
5	ITA 2432/MUM/2022	2019-20	[A] GCP-OYO I LIMITED ((ROCA))	
6	ITA 2456/MUM/2022	2019-20	[A] GCP-OYO LIMITED	
7	ITA 2701/MUM/2022	2010-2011	[A] PRAKASH VENKATAKRISHNAN	
8	ITA 2135/MUM/2023	2010-2011	[A] PRAKASH VENKATAKRISHNAN ((ROCA))	
9	ITA 1027/MUM/2023	2020-21	[A] NOVARTIS AG	
10	ITA 3230/MUM/2023	2020-21	[A] EDENRED SE	
11	ITA 4335/MUM/2023	2021-22	[A] EDENRED SE (FORMERLY KNOWN AS EDENRED SA)	
12	IT(IT)A 1076/MUM/2025	AY 2022-23	[A] DYNASTY ACQUISITION FPI LTD (E-FILING (ROCA))	
13	IT(IT)A 1975/MUM/2025	2022-2023	[A] DBS BANK LTD (E-FILE)	
14	ITA 1363/MUM/2025	2022-23	[A] UPS ASIA GROUP PTE LTD	
15	ITA 5817/MUM/2025	2019-20	[A] INTERNATIONAL SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 6527/MUM/2025	2016-17	[A] MR. RAHUL VIJAY RAI	
17	ITA 7894/MUM/2025	2023-24	[A] AZENTIO SOFTWARE PRIVATE LIMITED (E-FILE)	
18	ITA 9021/MUM/2025	2022-23	[A] BANK OF BAHRAIN & KUWAIT B.S.C. (E-FILE)	
19	ITA 8825/MUM/2025	2017-18	[A] MR. SONEPAL SINGH KOHLI	
20	ITA 6053/MUM/2025	2023-24	[A] BDA PARTNERS LIMITED	

for   
Assistant Registrar  
20-Apr-2026


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**REVISED CAUSE LIST OF SMC BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 123/MUM/2026	2018-19	[A] M D FOODS (E-FILE)	
2	ITA 7860/MUM/2025	2018	[D] M D FOODS (E-FILE)	
3	ITA 1504/MUM/2026	2021-22	[A] M/S. R.D CONSTRUCTION	
4	ITA 1505/MUM/2026	2022-23	[A] M/S. R.D CONSTRUCTION	
5	ITA 6141/MUM/2025	2010-11	[A] SHRI MAHENDRA HANSRAJ GANDHI	
6	ITA 6983/MUM/2025	2020-21	[A] MANISH HANSRAJ WADHWA (E-FILE)	
7	ITA 7819/MUM/2025	2006-07	[A] SHRI RAJKUMAR L. DARYANANI	
8	ITA 9403/MUM/2025	2023-24	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 9408/MUM/2025	2023-24	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
10	ITA 1393/MUM/2026	2017-18	[A] SUNIL SHIVRAM PAWAR	
11	ITA 1486/MUM/2026	2024-25	[A] SEJAL PARAS DOSHI	
12	ITA 1583/MUM/2026	2011-12	[A] MANOJ KUMAR SOMAN	
13	ITA 1862/MUM/2026	2018-19	[A] SAROSH BEHRAM DARUWALLA	
14	ITA 1864/MUM/2026	2020-21	[A] DAYIBEN DHUDABHAI PRAJAPATI	
15	ITA 1870/MUM/2026	2012-13	[A] SWATI BHAVIN SHAH	
16	ITA 1879/MUM/2026	2016-17	[A] MR. ARUN VINOD SUD (E-FILE)	
17	ITA 1880/MUM/2026	2023-24	[A] AMOL NUTANSING MERCHANT (E-FILE)	
18	ITA 1881/MUM/2026	2017-18	[A] DNYANESHWAR TRADING AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
19	ITA 1892/MUM/2026	2023-24	[A] ST STANISLAUS INSTITUTION (E-FILE)	
20	ITA 1903/MUM/2026	2019-20	[D] JAY MAHAVIRCHAND JAIN (E-FILE)	
21	ITA 1913/MUM/2026	2010	[D] RASHIDA SHABBIR VAHANVATY (E-FILE)	
22	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	
23	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
24	ITA 137/MUM/2026	2017-18	[A] BABU RAMCHANDRA SAWANT (E-FILE)	
25	ITA 138/MUM/2026	AY 2017-18	[A] GEETA BABU SAWANT (E-FILE)	
26	ITA 6792/MUM/2025	2018-19	[A] CHHATRAPATI SHIVAJI MAHARAJ SMARAK SAMITI	
27	ITA 8010/MUM/2025	2020-21	[A] SHRI S. K SOMANI MEMORIAL TRUST	
28	ITA 1611/MUM/2026	2010-11	[A] AAKASH MINNING PRIVATE LIMITED (E-FILE)	
29	ITA 1836/MUM/2026	2013-2014	[A] JAYESH PHOOLSHANKAR PANDYA (E-FILE)	

  
 Assistant Registrar  
 20/20-Apr-2026